Central Administrative Tribunal, Principal Bench

Contempt Petition No.214 of 2002 in M.A.2096/2002 Original Application No.1233 of 2001

New Delhi, this the 14th day of November, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman Hon'ble Mr. A.P. Nagrath, Member (A)

1. Vinod Kumar Dixit S/o Shri V.K. Dixit Wireman Grade III

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- 2.R.C.Shukla S/o Shri N.N.Shukla Wireman Grade III
- 3.Krishna Bihari S/o Shri Mangali Prasad Wireman Grade III
- 4.Chandra Shekhar Patil S/o Shri S.K.G. Patil Wireman Grade III
- 5.Amar Singh S/o Shri Sita Ram Wireman Grade III
- 6.Awadh Bihari S/o Shri H.L. Yadav Wireman Grade III
- 7.Mohd. Nazim Khan S/o Shri Hashim Wireman Grade II
- 8.Kunwar Pal Singh S/o Shri Khyali Ram Wireman Grade III

Applicants working under S.S.T.E.(W)
Kanpur with the C.S.I. Kanpur JunctionPetitioners

(By Advocate: Shri R.K. Shukla)

<u>Versus</u>

- Shri R.K. Singh
 The General Manager, Northern Railway, Baroda House
 New Delhi
- Shri V.K.Kaul, The Chief Administrative (Construction) Northern Railway, Kashmere Gate, Delhi-6
- Shri Dev Singh Gabrial The Sr.Signalling & Telecommunication Engineer (Construction) Northern Railway, Kanpur

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4. Shri Mathew John
The Divisional Railway Manager,
Northern Railway,
Allahabad (U.P.)

....Respondents

(By Advocate: Shri B.S. Jain)

ORDER(ORAL)

By Justice V.S.Aggarwal, Chairman

Learned counsel for the petitioners, keeping in view the reply filed, does not press the present contempt petition. Accordingly the same is dismissed as withdrawn.

(A.P. Nagrath)
Member(A)

(V.S. Aggarwal Chairman

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